	List of operational creditors (Other than Workmen and Employees and Government Dues)													
	Name of the corporate debtor: FORT PROJECTS PRIVATE LIMITED; Date of commencement of CIRP: 09.11.2023; List of creditors as on : 14.04.2025													
	Name of creditors	Details of	Details of claim received		Detai	ils of claim admitted				Amount of	Amount of			
Sl. No.		Date of receipt	Amount claimed		Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim		Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	SHREYANSH INNOVATIONS PRIVATE LIMITED	23-11-2023	17,32,970.41	-	Operational Debt	-	-	-	-	-	-	17,32,970.41	-	After verification of the documents the IRP/RP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. Multiple reminders have been sent to the creditor. However, the creditor has not replied. Further in the books of the CD negative balance is reflected. Hence the claim is not admitted.
2	GUJRANI & CO.	22-11-2023	19,83,600.00	13,88,279.00	Operational Debt	-	-		-	-	-	5,95,321.00	-	After verification of the documents the IRP has sought additional documents/clarification u/r 10 of CIRP regulations for substantiating the amount of claim. However, the creditor has not replied. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
3	M/S EAST WEST TILES	30.01.2024	1,73,673.00	7,610.00	Operational Debt	-	-		-	-	-	1,66,063.00	-	The IRP has shared the claim documents with the CD for confirmation of their dues as on ICD, however no reply received. As a result, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
4	M/S SR ASSOCIATES	16.01.2024	35,635.00	35,635.00	Operational Debt	-	-		-	-	-	-	-	The IRP has shared the claim documents with the CD for confirmation of their dues as on ICD, however no reply received. As a result, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
5	M/S AUG	16.01.2024	5,96,315.00	5,96,315.00	Operational Debt	-	-		-	-	-		-	The claim has been admitted after the confirmation given by the corporate debtor.

Sl. No.	Name of creditors	Details of	Details of claim received		Details of claim admitted									
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent	any mutual dues,that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
6	M/S DEEP ASSOCIATES	16.01.2024	24,91,869.00	24,53,299.00	Operational Debt	ı	-		-	ı	-	-	-	confirmation given by the corporate debtor and as per the documents submitted by the creditor.
7	M/S GEO PILING SOLUTIONS	29.02.2024	17,23,652.00	17,23,651.00	Operational Debt	-	-		-	-	-	1.00		The IRP/RP has shared the claim documents with the CD for confirmation of their dues as on ICD, however no reply received. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
8	AHLUWALIA CONTRACTS (INDIA) LIMITED	09.03.2024	49,62,964.00	24,98,593.00	Operational Debt	-	-		-	-	-	24,64,371.00		The IRP/RP has shared the claim documents with the CD for confirmation of their dues as on ICD, however no reply received. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
9	KOLKATA LIGHT HOUSE	15.05.2024	2,14,385.00	2,11,450.00	Operational Debt	-	-		-	-	-	2,935.00		The IRP/RP has shared the claim documents with the CD for confirmation of their dues as on ICD, however no reply received. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
10	ROY ENTERPRISE	21-03-2024	1,07,720.00	1,07,720.00	Operational Debt	-	-		-	-	-	-	-	The claim has been admitted after the confirmation given by the corporate debtor.
11	SHIVA ENTERPRISES	06.01.2024	1,01,636.00	1,01,636.00	Operational Debt	-	-		-	-	-	-	-	The IRP/RP has shared the claim documents with the CD for confirmation of their dues as on ICD, however no reply received. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
12	FORT SOUTH APARTMENT ASSOCIATION	12.02.2024	54,600.00	46,200.00	Operational Debt	-	-		-	-	-	8,400.00	-	Claim admitted as per the information and documents submitted by the creditor

Sl. No.	Name of creditors	Details of	Details of claim received		Details of claim admitted									
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent	any mutual dues,that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
13	SHREE RAMKRISHNA MARBLES PRIVATE LIMITED	08.04.2024	7,10,538.40	7,10,538.40	Operational Debt	-	-		1	ı	-	-	-	The IRP/RP has shared the claim documents with the CD for confirmation of their dues as on ICD, however no reply received. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
14	CLIFFORD FACILITY SERVICES (CFS) MANAGEMENT PVT.LTD.	22-02-2024	2,20,464.00	1,23,979.76	Operational Debt	-	-		-	-	-	96,484.24		The IRP/RP has shared the claim documents with the CD for confirmation of their dues as on ICD, however no reply received. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
15	AYUSH CONCLAVE PVT. LTD.	06.03.2024	19,34,822.00	19,34,822.00	Operational Debt	-	-		-	-	-	-	-	The IRP/RP has shared the claim documents with the CD for confirmation of their dues as on ICD, however no reply received. Hence, in compliance with regulation 14 of CIRP regulation, the claim has been admitted as per the balance which was reflected/recorded in the books of accounts of the corporate debtor.
16	SUCHANA CONSTRUCTION	21-03-2024	7,28,000.00	7,28,000.00	Operational Debt	-	-		-	-	-	-		The claim has been admitted after the confirmation given by the corporate debtor.
17	OM SAI RAM FACILITY MANAMGMENT SERVICES	28.08.2024	11,34,997.00	11,34,997.00	Operational Debt	-	-		-	-	-	-	-	The claim has been admitted after the confirmation given by the corporate debtor.
18	BARDIA UDYOG PRIVATE LIMITED	31.08.2024	43,690.00	43,690.00	Operational Debt	-	-		-	-	-	-	-	The claim has been admitted after the confirmation given by the corporate debtor.
			1,89,51,530.81	1,38,46,415.16								50,66,545.65	-	